(b) Figures, for, 1991-92 and 1990-91 in the corresponding period (first nine months-April, to December) are tabulated below.

Drug selzed		1 <b>991-92</b> 19	90-91
		(Quantity in Kgs.)	
Hashish		<b>330</b> 5	5581
Heroin		388	1556
Qpium		1999	1885
Morphine,		<b>6</b> 4.	4
Ganja		49349	34351
Methaqualone		4176	2093
Cocaine		0.008	1
Phenobarbital			

(c) Arrangements for gathering of intelligence and exchange of intelligence between the different agencies have been streamlined. Training is being imparted to the enforcement officers of various agencies to improve their effectiveness. A part of the Indo-Pakistan border been fenced. The strength of enforcement agencies in some border hasa. been enhanced. Equipment has also been supplied to some enforcement agencies to improve their mobility and communication facilities . 100

# Closing down of investeare service by Grindlays Bank

- 861. SHRI SHIV PRATAP MISHRA: Will the Minister of FINANCE be pleased to state:
- (a) whether, ANZ Grindlays Bank has decided to close down Investcare, its portfolio management service for individual investors; and
- (b) if so, the details thereof and the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE

MINISTRY OF PARLIAMENTARY
AFFAIRS (DR. ABRAR AHMED); (a)
Reserve Bank of India have reported
that they have not received any request
from ANZ: Grindlays Bank regarding
closure of its Investcare' Scheme.

(b) Does not arise

# Joint stock companies from foreign countries

#### 862. SHRI V. RAJESHWAR RAO: DR. SHRIKANT, RAM-CHANDRA JICHKAR;

Will the Minister of FINANCE be pleased to state;

- (a) the list of the Joint Stock Companies from foreign countries which have agreed to invest in India as on the 1st February, 1993;
- (b) the amount of investment likely to be attracted through these companies; and
- (c) whether: Government have studied their monopolistic character and its effect on price level in India?

THE MINISTER OF STATE IN THE OF FINANCE AND. MINISTRY IN THE MINISTER OF STATE OF PARLIAMENTARY MINISTRY AFFAIRS (DR. ABRAR AHMED): (a) to (c) The information is being collected of the and will be laid on the Table House.

# Excise duty evasion by M/s. Taxmsch. Cement Ltd.

863.DR. NARREDDY THULASI
REDDY: Will the Minister of FINANCE
be pleased to state:

- (a) whether it has come to the notices of Government that M/s. Taxmood Cement Limited; Yetrra-guntla, Andhra Pradesh has not paid lakes of rupees in the form of excise duty:
  - (b) if so, the details thereof; and
- (c) what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY: OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY); (a) It is not true that M/s. Texmoco Cement Limited, Yenraguntia has not paid lakks of rupees as excise duty.

(b) and (c) Does not arise in view of (a) above

#### देश में पूजी निर्माण

884. श्री राम सिंह राठवा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्याः यह सच है कि देश में पूजी निर्मण का कार्यग्रसंतोधजनक है;
- (खं) 'यर्दि' हां;' तो' उसका ब्यौरी ' क्या है और इसके क्या कारण हैं ; और
- (ग) सरकार ने पूजी निर्माण की प्रक्रिया को तेज करने के लिये क्या कदम उठाये हैं ?

वित्तः मंत्रालयः के राज्यान्मंत्री और संसदीय कार्य महास्य में राज्य मंत्री (डा॰ अबसार अहमद): (क) ग्रीर(ख) चाल मुल्यों पर सकल पूजी निर्माण की दर जो छठी पचवर्षीय योजना के स्रतिम **वर्ष** 1984–85 के दौरान 19∶6 प्रतिशत थीः उसमें सातवीं योजना के दौरान हई ग्रौर सातची योजना के म्रें<mark>तिम वर्ष के दौरा 27.3 प्रति</mark>शत कीः **अं**कीः दर पर पहुंच गई । राष्ट्रीय <mark>प्रायः के तुरन्त अनुमानीं के अनुसार</mark> यह दर 1990-91 ने दौरान गिरकर 26.3 प्रतिशत और फिर 1991-92 के दौरान गिर 25.5 प्रतिशत रह गई। लेकिन पुंजी, निर्माण की दर पर्याप्त रूप से किनी हैं ग्रीर सतीयजनक है।

(ग) पूजी निर्माण की प्रक्रिया को गति प्रदान करने के लिये सरकार द्वारा उठाये गये प्रमुख कदमों में पूजीगत माल के मूल्य में उन पर ग्रायात शुल्क में कटौती के माह्यम से कमी करना ग्रीर बचत की दर को बढ़ाना शामिल है।

#### Formation of SFAC

### 865. SHRIMATI KAMLA SINHA! SHRI IQBAL SINGH: SHRI SURESH PACHOURI:

Will the Minister of FINANCE be

- (a) whether it is a fact that formation of a "Small Farmers Agro Business Consortium" SFAC was announced by him in his Budget Speech for the year 1992-93; and
- (b) if so, what are the details of structure, funds and areas of operation of SFAC and what target has been achieved till date by it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir.

(b) Planning Commission has done the preparatory work to set up the Small Farmers' Agro-Business Consortium (SFAC). A Steering Committee has been set up by them work out an action plan and the details of the organisational structure including the Anticles of Association of the Small Farmers' Agro-Business Consortium (SFAC). The main purpose of SFAC is to achieve the twin objectives of the 8th Five Year Plan, namely, employment generation and diversification of agriculture and agrobased industries to attain self-sufficiency in food production and generate surplous for exports. The SFAC shall have a a three-tier structure namely, Advisory Council at Apex Level, Governing Board consisting of banks, Government cooperations, private industries, scientific community and farmers and users Associations at the second tier and a third tier consisting of State Project Level Organisations comprising farmers beneficiariesuser organisations SFAC is proposed to be set up as a society under the Societies Registration Act.